

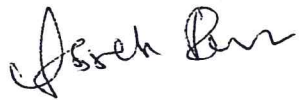

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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CP/230,231,232,233/CAA/2017
PETITION NUMBER : CA/118,119,120,121/CAA/2017
NAME OF THE TRANSFEROR : ANDAVAR INVESTMENTS PVT LTD
NAME OF THE TRANSFEROR : RAMANATHAN INVESTMENTS PVT LTD
NAME OF THE TRANSFEROR : VALLIAMMAI INVESTMENTS
NAME OF THE TRANSFERRE : SUBRAMANIAN INVESTMENTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PAWAN JAABAK H K ABISHEK RAMAN (9686605576)	Counsel for the petitioners	
2.	K. MANIVANNAN	AR for OL	

ORDER

Counsel for petitioner present. Representative of the Official Liquidator present. Counsel for applicant has agreed to the payment of Rs.50,000/- each with respect to the fees payable to the Chartered Accountant appointed by the Official Liquidator for the three Transferor Companies involved in the application. Counsel for petitioner prayed for time to file an affidavit in relation to the non-applicability of the RBI's approval in the instant application. Time is enlarged at request. Put up on 25.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)